

been referred to a tribunal by the West Bengal Government.

Electronic Computer Machine

**237. Shri Dinen Bhattacharya:
Shri Umanath:**

Will the Minister of **Communications** be pleased to state:

(a) whether an Electronic Computer Machine is proposed to be introduced for departmental work in the Posts and Telegraphs Department; and

(b) if so, the broad features of the scheme and its affect on the employees?

The Minister of State in the Department of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) and (b). Part of the work relating to Telephone Billing at Calcutta has been entrusted on a Service Bureau basis to a Contractor. The contractor is likely to use Computers in the near future instead of other type of machines. Use of computers instead of existing machines will thus not have any effect on the P&T employees.

दिल्ली पुलिस पर खर्च

238. श्री रामेश्वरानन्द : क्या गृहकार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली पुलिस पर प्रति वर्ष (1965-66) में कितना धन खर्च किया गया और इसमें से राजपत्रित तथा अराजपत्रित कर्मचारियों पर पृथक् पृथक् कितनी कितनी राशि (सभी भत्तों समेत) खर्च की गई ; और

(ख) हरियाणा प्रान्त पुलिस पर प्रति वर्ष (1965-66) में कितना धन खर्च किया गया और इनमें से राजपत्रित तथा अराजपत्रित कर्मचारियों पर पृथक् पृथक् कितनी कितनी राशि (सभी भत्तों समेत) खर्च की गई ?

गृह-कार्य मंत्रालय में उपमन्त्री (श्री विद्या चरण शुक्ल) : (क) दिल्ली पुलिस कर्मचारियों के वेतन तथा भत्तों पर 1965-66 के दौरान किये गये व्यय का एक विवरण सभा पटल पर रख दिया गया है [पुस्तकालय में रखा गया। देखिये संख्या L.T. 7177/66]

(ख) प्रश्न ही नहीं उठता क्योंकि हरियाणा राज्य केवल 1-11-66 में ही अस्तित्व में आया है।

Accumulation of Petroleum Coke at Barauni Refinery.

**239. Shri Warior:
Shri Vasudevan Nair:**

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether it is a fact that petroleum coke has accumulated in large quantities at the Barauni Refinery;

(b) if so, whether there is any proposal for calcining this coke; and

(c) whether Government propose to export this product?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) to (c). Yes.

Recruitment of Class IV Staff

**240. Shri Warior:
Shri Vasudevan Nair:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that there is a ban on the recruitment of Class IV Staff in the Central Government Offices;

(b) if so, whether it is a fact that several offices are employing class IV staff on daily wages; and

(c) if so, whether Government have made any assessment in the matter?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya